

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 2/03/2018 AT 10.30 AM

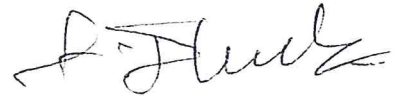
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/660/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : AUTOCOP (INDIA) PVT LTD
NAME OF THE RESPONDENT(S) : NIFE FIRE SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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A. DHANU DHARAN
PETITIONER

AUTOCOP (INDIA) PVT LTD
Accounts officer



ORDER

Representative for Petitioner present and prayed for time for making final submissions.

At request, time is enlarged. Put up on 13.03.2018 at 10.30 A.M.

- Sp -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)